

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 1587 OF 2018
IN DFR NO. 4353 OF 2018

Dated: 26th November, 2018

In the matter of:

M/s Aavanti Solar Energy Private Limited	Appellant(s)
Versus		
Bangalore Electricity Supply Company Limited & Ors.	Respondent(s)

ORDER

The Bench could not assemble today. List the matter on **27-11-2018**.

Court Master/PPS